

## Annexure - 7

Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 10-03-2026

List of Operational Creditors (Government Dues)

Sr. No.	Name of the Creditor	Government	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	CBIC Department of Revenue Ministry of Finance, GOI	CGST	22-07-2025	1,04,12,579	8,72,084	Government Dues	-	-	No	-	-	-	95,40,495	-	Refer Note 2 below
2	The Assistant Commissioner of Customs, Airport & ACC	Customs	26-09-2025	37,32,886	37,32,886	Government Dues	-	-	No	-	-	-	-	-	-
<b>TOTAL</b>				<b>1,41,45,465</b>	<b>46,04,970</b>		<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>95,40,495</b>	<b>-</b>	<b>-</b>

## GENERAL NOTES:

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

2 The claim filed by the CBIC Department of Revenue (CGST) pertains to demand raised vide Order-in-Original No. 225/2024-25 issued by the Department, against which the Corporate Debtor has preferred an appeal before the appropriate appellate authority. As the appeal is currently pending adjudication and the matter is sub judice, the admission of the said amount has not been considered at this stage. The admissibility of the said claim shall be subject to the outcome and final disposal of the pending appeal.